

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

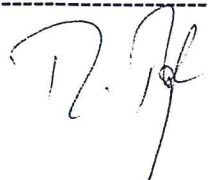

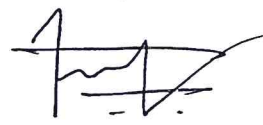
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/08/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/164/2016
NAME OF THE PETITIONER(S) : Joseph Selvakumar
NAME OF THE RESPONDENT(S) : M/s Chandra Royal Inn Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1.	R - RAJESH	Counsel for R1 & R2	
2.	B. PRAGADEESH (FOR) (K. MOORTHY).	Counsel for petitioner	
3)	M/s Ganesh & Ganesh	Counsel for R3	

ORDER

Heard both the counsel. Order is reserved.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

bc